- Vice-Chairman 2. Dr. S.R. Hashim Member. Planning Commission Member 3. Shri V. Ramachandran Ex-Chief Secretary Govt. of Kerala Trivandrum. 4. Dr. V.S. Vyas (Economist) Member Director, Institute of Development Studies, 8-B, Jhalana Institutional Area. Jaipur - 302 004 5. Dr. D.N. Tewari. Member Ex-Chancellor, F.R.I. (Deemed University) Dehradun (U.P.) 6. Shri S. Prakash, Member Ex-Engineer-in-Chief, Delhi Water Supply & Sewage Disposal Undertaking Member 7. Shri C.C. Patel Ex-Secretary (WR) Govt. of India 8. Dr. Bharat Singh Member Vice-Chancellor (Retd.) University of Roorkee 9. Shri S.P. Caprihan Member Engineer-in-Chief (Retd.) Government of M.P. 10. Director General, Member-
- National Water Development Secretary Agency (NWDA), New Delhi.

There is also a provision to co-opt other experts for assisting the Commission.

2. The terms of reference of the Commission are as under :

- (i) To prepare an Integrated Water Plan for development of water resources for Drinking, Irrigation, Industrial, Flood Control and Other uses;
- (ii) To suggest modalities for transfer of surplus water to water-deficit basin by interlinking of rivers for achieving the above objectives;
- (iii) To identify important On-going Projects as well as New Projects which should be completed on priority basis together with phasing;
- (iv) Identify a technological and interdisciplinary research plan for the water sector with a view to maximise the benefits;

- (v) To suggest physical and financial resource generation strategies for the water sector;
- (vi) Any other related issue.

Tuition Fee in IIT

2463. SHRI V.M. SUDHEERAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Council of Indian Institute of Technology has decided recently to hike the tuition fee from the next academic session onwards;

(b) if so, whether the Government have formulated any scheme to make available bank loan and such other financial help to the poor students; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

(b) and (c). The Council has recommended that arrangements shall be made for bank loans for the students who have difficulty in paying the enhanced fees and also for scholarships.

Germany's Appeal on C.T.B.T.

2464. SHRI G. VENKAT SWAMY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the German Defence Minister during his recent visit to India has strongly appealed to India to sign the comprehensive Test Ban Treaty and further open its markets for trade and investment; and

(b) if so, the details thereof and the reaction of the Government of India in regard thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) At a Seminar on October 22, 1996, in New Delhi the Defence Minister of Germany stated. "We strongly appeal to all the states that have not yet signed the CTBT to do so."

(b) Government has consistently conveyed their principled and consistent stand to Germany that India shall not sign the Comprehensive Nuclear Test Ban Treaty because it is not a genuine step towards nuclear disarmament and, consequently, not in India's national security interest.

Expenditure on NHe in Orissa

2465. SHRI SOUMYA RANJAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the National Highways affected by natural calamities in Orissa during the last three years; and